

MR. SPEAKER : I do not know. But this is not subject to be taken up like this.

श्री हरिकेश बहादुर : अखबारों में खबरें हैं ।

अध्यक्ष महोदय : अखबारों का काम है देना ।

श्रीमती प्रमिला वण्डवते (बम्बई उत्तर मध्य) : अध्यक्ष महोदय, बंगला देश के बार्डर पर...

अध्यक्ष महोदय : आपको क्या हुआ गया है । मैंने हाथ जोड़कर बोला है कि डिस्कशन करवा रहा हूँ । यह मैं पांचवीं दफा कह रहा हूँ । जिसको पूछना है, पूछ लो । Should I sit somewhere else where every body can come and ask time and again ?

THE MINISTER OF PARLIAMEN- TARY AFFAIRS, SPORTS AND WORKS AND HOUSING (SHRI BUTA SINGH) : I suggested a way out. Unfortunately, the Chair did not accept. You always call Shri- mati Pramila Dandavate first. Prof. Madhu Dandavate taken the lead and she is left behind.

अध्यक्ष महोदय : प्रो वण्डवते से मैं लड़ सकता हूँ और उनसे मैं हाथ जोड़ता हूँ ।

SHRI BHOGENDRA JHA (Madhu- bani) : The Government of Argentina has expressed disapproval of inaction on the part of India-the Chair Person of the Non-aligned Movement-in regard to the Resolution adop- ted by NAM about disarmament. Will you allow any discussion ?

MR. SPEAKER : You may please give me something in writing. It there is any possibility for discussion or if it is within rules I will consider it.

You can see me.

12.16 hrs.

PAPERS LAID ON THE TABLE

Notification under Standards of Weights and Measures Act

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPP- LIES (SHRI BHAGWAT JHA AZAD) : I beg to lay on the Table a copy of the Standards of Weights and Measures (Packa-

ged Commodities) Amendment Rules, 1984 (Hindi and English Versions) published in Notification No. G.S.R. 253 (E) in Gazette of India dated the 31st March, 1984, under sub-section (4) of section 83 of the Standards of Weights and Measures Act, 1976.

[Placed in Library see No. LT-8198/84]

Annual Report, Accounts and Amrit Report of Narmada Control Authority, New Delhi for period from 1.7.82 to 30.6.83

THE MINISTER OF STATE OF THE MINISTRY OF IRRIGATION (SHRI RAM NIWAS MIRDHA) : I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Narmada Control Authority, New Delhi, for the period from 1st July, 1982 to 30th June, 1983 along with Accounts and the Audit Report thereon under Clause 10 of the Statutory Order regarding setting up of the Narmada Control Authority.

[Placed in Library see No. LT-8199/84].

Notifications under Central Excise Rules Customs Act

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANAR- DHANA POOJARY) : I beg to lay on the Table—

- (1) A copy each of the following Notifica- tions (Hindi and English versions) issued under the Central Excise Rules, 1944
 - (i) G.S.R. 290 (E) published in Gazette of India dated the 18th April, 1984 together with an explanatory- memorandum making certain ame- ndment to Notification No. 25/84 CE dated the 1st March, 1984 so as to prescribe concessional rates of excise duty for specified varieties of papers produced by paper mills not having any bamboo or wood pulp plant and using unconventional raw materials to the extent of at least 50 per cent by weight of pulp.
 - (ii) G.S.R. 291 (E) published in Gazette of India dated the 18th April, 1984 together with an explanatory memo- randum making certain amendment to Notification Nos. 33/84-CE and 53/48-CE dated the 1st March 1984.

- (iii) G.S.R. 292(E) and 293 (E) published in Gazette of India dated the 18th April, 1984 together with an explanatory memorandum making certain amendment to Notification Nos. 34/84-CE and 35/84-CE dated the 1st March, 1984.

[Placed in Library see No. LT-8200/84]

- (2) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962—

- (i) G.S.R. 294 (E) published in Gazette of India dated the 18th April, 1984 together with an explanatory note making certain amendment to Notification No. 36/84-Customs dated the 1st March, 1984, so as exempt wood pulp imported for the manufacture of paperboard from the whole of the basis and additional duties of customs leviable thereon.
- (ii) G.S.R. 259 (E) published in Gazette of India dated the 18th April, 1984 together with an explanatory memorandum making certain amendment to Notification Nos. 57/84-Customs and 58/84-Customs dated the 1st March, 1984 so as to reduce the rate of auxiliary duty of customs applicable to certain specified items of printing machinery and appliances from 10 per cent to 5 percent of the value.

[Placed in Library-see No-LT-8201/84.]

12.18 hrs.

PUBLIC ACCOUNTS COMMITTEE

Hundred and Eighty-ninth, Hundred and Ninetieth, Hundred and ninety-second and Hundred and Ninety-fourth Reports

SHRI SUNIL MAITRA (Calcutta North-East): I beg to present the following Reports (Hindi and English versions) of the Public Accounts Committee :—

- (1) Hundred and Eighty-ninth Report on Action Taken by Government on the recommendations contained in the Hundred and Thirty-ninth Report of the Committee on Procurement and Utilisation of 10-Ton Chassis and vehicles built thereon.
- (2) Hundred and Ninetieth Report on Action Taken by Government on the

recommendations contained in the Hundred and Fifty-sixth Report of the Committee on Establishment of Production facilities for an ammunition.

- (3) Hundred and Ninety-second Report on Action Taken by Government on the recommendations contained in the Hundred and Tenth Report of the Committee on Western Railway-immobilisation of Railway-coaches consequent on fire during shooting of 'The Burning Train' and Eastern Railway-Damages to and deficiencies in wagons delivered to a steel plant.
- (4) Hundred and Ninety-fourth Report on Action Taken by Government on the recommendation contained in the Seventy-fifth Report of the Committee on Irregular allowance of relief in respect of newly established undertakings.

12. 19hrs.

ESTIMATES COMMITTEE

Eightieth and Eighty first Reports and Minutes and Sixty-ninth Report on Action taken by Government

SHRI BANSI LAL (Bhiwani): I beg to present the following Report and Minutes (Hindi and English version) of the Estimates Committee :—

- (i) Eightieth Report on the Ministry of Home Affairs-Administration of Union Territory of Delhi-Part I-Law and Order.
- (ii) Eighty-first Report on the Ministry of Home Affairs-Administration of Union Territory of Delhi-Part II Pollution control, and Minutes of the sitting of the Committee relating to both eightieth and Eighty-first Reports.
- (iii) Sixty-ninth Report on Action Taken by Government on the recommendations contained in the Fifty-second Report of the Committee on the Ministry of Industry-Productivity in Industry.

12.20 hrs

National Security (Amendment) Bill

THE MINISTER OF STATE IN
THE MINISTRY OF HOME AFFAIRS